

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

REVISED CAUSE LIST FOR 22/03/2018 (THURSDAY)

S.No.	File No.	Case Particulars	Purpose
1	332	Mr. Wilson Godinho And Mrs. Evelyse	Arguments
2	450	Arondda Properties Pvt. Ltd.	Arguments
3	371	Rajesh Jivan Uttamchandni, Govind Jivan	Arguments
4	227/1	Naveketan Agricultural Marketing Cooperative Society Limited	Arguments
5	227/2	Naveketan Agricultural Marketing Cooperative Society Limited	Arguments
6	227/3	Naveketan Agricultural Marketing Cooperative Society Limited	Arguments
7	227/4	Naveketan Agricultural Marketing Cooperative Society Limited	Arguments
8	227/5	Naveketan Agricultural Marketing Cooperative Society Limited	Arguments
9	227/6	Naveketan Agricultural Marketing Cooperative Society Limited	Arguments

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21/3/18